

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 18/ BB/2017	-	For offering comments on ROC & RD Report	230/ 232	Beechcraft India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.F	ROC / RD	<u>Sinchana M.F</u>
2.	Ajai P. Johnson SPJ Legal	for petitioner	<u>Ajai</u>

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel for ROC/RD is present. She reported that she has received the comments on the ROC report from the counsel for petitioner today and requested time.

List it on 29.01.2018.

  
 MEMBER (T)

  
 MEMBER (J)